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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, CAMP AT NAGPUR.

O.A. 1226/92.

Shri Prakash M. Dubay. .. Applicant.

V/s.

Union of India & 4 Others. .. Respondents.

Coram : Hon'ble Shri Justice M.S. Deshpande, Vice Chairman.

Hon'ble Shri N.K. Verma, Member (Adm.)

Appearances:

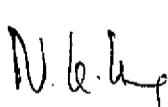
1. Ms. Sulekha Kumbhare, Counsel for the applicant.
2. Mr. M.G. Bhangade, Counsel for the Respondents.

ORAL JUDGMENT : Dated : 2.11.1993.

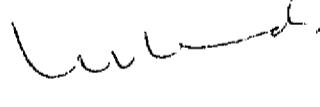
(Per : Hon'ble Shri Justice M.S. Deshpande, V.C.)

After hearing the Counsels the only direction ^{that} needs to be made is that the name of the applicant be included in the combined seniority list which has been prepared vide order of this Tribunal in O.A.No.599/90 on 20.10.1992.

2. Order accordingly. O.A. disposed of.
3. No order as to costs.


(N.K. VERMA)

MEMBER (A).


(M.S. DESHPANDE)

VICE CHAIRMAN.

H.